

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 13.04.2018

No. 149 A : The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below are hereby transferred as Judicial Magistrate in the Judgeships and stations mentioned in column no. 3.

Further in exercise of the powers conferred under Sub Section (3) of Section 11 of the code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of a Judicial Magistrate (Civil Judge, Junior Division) of the 1st Class for the District noted against their names in column no.4 of the table, and

In exercise of the powers conferred under Sub Section (3) (a) of Section 12 of the said Criminal Procedure Code, the Officers are designated as the Sub-Divisional Judicial Magistrate for the Sub-Division noted against their names in column no.5 of the said table.

Sl. No.	Name of the Officers, designation and place of present posting.	(a) Designation at the new station. (b) Place where the Officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on transfer.	Name of the District	Name of the Sub-Division
1.	2.	3.	4.	5.
1.	Sri Vikash Jha, J.M. 1 st Class, Madhubani.	(a) Judicial Magistrate (b) Uda Kishunganj (c) Madhepura	Madhepura	Uda- Kishunganj
2.	Sri Dev Raj, Munsif, Patna City (Patna).	(a) Judicial Magistrate (b) Araria (c) Araria	Araria	Araria
3.	Sri Pankaj Kumar Lal, Munsif, Nawada.	(a) Judicial Magistrate (b) Saharsa (c) Saharsa	Saharsa	Saharsa

By order of the High Court,
Sd/- B.B. Pathak
Registrar General

Memo. No. 29030-29049 / **Dated, Patna the** 13.04.2017

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna /Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna /Registrar (Administration), Patna High Court, Patna / Registrar (IT)-cum-CPC Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna /S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The District and Sessions Judges, Patna/ Madhepura/ Nawadah/ Saharsa/ Araria/ Madhubani for information (and communication to the officers concerned.

The officers appointed may be directed to make over charge of their offices in such a way so as to join their new assignments within 21 days of the receipt of the first communication of the Court's notification.)

(-) For D. Js. only.

By order of the High Court,


Registrar General.